

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 564 of 2020

IN THE MATTER OF:

K. Siddharth Jain, Partner, M/s Karma Exports **...Appellant**

Versus

Shree Krishna Polystrap Pvt. Ltd. **...Respondent**

Present:

For Appellant: Mr. Gulshan Kr. Sachdev, Advocate.

For Respondent: Mr. C. Ramesh Kumar, Advocate.

ORDER
(Through Virtual Mode)

07.09.2020: Learned counsel for the parties may file their short written submissions, not exceeding three pages, within two weeks.

Learned counsel for the Appellant may provide copy of rejoinder affidavit to learned counsel for the Respondent within one week.

List the appeal 'for hearing' on **7th October, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[V. P. Singh]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

am/gc